

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Cr1) No(s).1641/2007

(From the judgement and order dated 27/10/2006 in CRLOP No. 5392/2006 of The HIGH COURT OF MADRAS)

M. SARAVANA PORSELVI

Petitioner(s)

VERSUS

A.R.CHANDRASHEKAR @ PARTHIBAN & ORS.

Respondent(s)

Date: 31/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Srikala Gurukrishna Kumar,Adv.

For Respondent(s)

Mr. S. Thananjayan,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter before the Hon'ble Court.

(S.G.SHAH)
Registrar